50 (Cst) 13.2-25

Declaration of Assets and Liabilities

Year 2024-25

I, Anand Mohan, son/daughter/wife of Madan Mohan Singh
aged
service and presently working as Library Attendent
give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse
and dependants*:

A. Details of movable assets

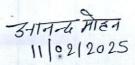
(Assets in joint name indicating the extent of joint ownership will also have to be given)

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sr. No.	Description	Description self spouse Name Dependant-1 (s) Name					
(i)	Cash	15,000/-	Nitu Kumari	Anvi Anand	Ajitesh Mohan		
			10,000/-	NO	NO	NO	
-(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial	4,29,251/-	2,60,000/-	- 5,000/-	NO	NO	
	Companies						
(iii)	Bonds, Debentures and	NO	NO	NO	NO	NO	
	Shares in Companies						
(iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	LIC 3,00,000/- 1,00,000/-	NO	NO	NO		
(v)	Motor vehicles (details of make, etc.)	Two Wheeler Bike BR01BH9123	NO	NO NO		NO .	
(vi)	Jewellery (give details of weight and value)	Gold- 56 gm	Gold- 208gm, Silver- 340gm	Gold- 36gm, Silver- 55gm	NO		
(vii)	Other assets, such as values of claims/ interests	NO	NO	NO	NO	NO	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.



B. Details of Immovable assets

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

sr. No.	Description	Self Spouse Name Dependant-1 (s) Name		Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	NO	NO	NO	NO	NO
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	NO	NO	NO NO NO		
(iii)	Buildings (Commercial and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	NO	NO	NO	NO	NO
(iv)	Houses / Apartments, etc Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	ments, etc ion (s) ey / door eer(s) nt(Total urement) ent market		NO	NO	NO
(v)	Others (such as interest in property)	NO	NO	NO		

(2) I give herein below the details of my liabilities $\!\!\!/$ overdues to public financial institutions and government dues :-

(Note: please give separate details for each item)

sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NO	NO .
	(ii) Loans from financial institutions	NO	NO
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NO	NO
	(b) dues to departments dealing with supply of water	NO	NO
	(c) dues to departments dealing with supply of electricity	NO -	NO

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	(d) dues to departments dealing	NO.	
	with telephones	NO	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NO	
	(f) Other dues, if any	NO	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)	PAN No. – ASXPM1869N	
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed]	NO	
	(iii) Sales Tax [Only in case of proprietary business]	NO	
	(iv) property Tax	NO	
Per	sonal Detail		
	zonar zotan		
F/CI	PF/PRAN No. :-	PTS/BLA-1340	

GPF/CPF/PRAN No.	:-		PTS/BL	A-1340			
Gender :-	(M/F)	М	•				
Date of Birth :- (DD/N	M/YYYY)	1 4	0	7	7	5	
Class/Group :-	(A/B/C)	С					
Cadre :-			E	Bihar Vi	dhan S	abha	
		ıll Name S.S Biha					ative Service,
Hama Diat ist		Bhaga	Inur				

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature 3111-4 111-1
	Name of Employee Anand Mohan
Place Patna Date	Designation Library Attendent
Date	Department Bihar Vidhan Sabha

Note: Please sing each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

3117-6 H127 11/02/2025